

planes and the various installations necessary and on which the Government has already invested money. Therefore the final year training will have to be given separately.

SHRI T. R. DEOGIRIKAR: Am I to understand¹ that so far as even the Army is concerned, the final year training cannot be given at Khadakva-«ala?

SHRI MAHAVIR TYAGI: It is possible, but as I have said just *now*, Rs. 80 lakhs will have to be invested immediately for putting up the extra buildings necessary for accommodating the Military Wing which is at present accommodated¹ at Dehra Dun, and this matter is under consideration now.

VOUXH CAMPS

*251. SHRI D. NARAYAN: Will the Minister for EDUCATION be pleased to state:

(a) the number of youth camps held during 1953 with the help of the Government of India;

(b) the expenditure incurred by Government on these camps; and

(c) the work undertaken by the youths at these camps?

THE PARLIAMENTARY SECRETARY TO THE MINISTER FOR EDUCATION (DR. K. L. SHRIMALI): (a) 70.

(b) Rs. 1,57,680.

(c) Youths were mainly engaged in social service and manual labour on project of public interest. Some recreational activities also formed a part of their programme.

SHRI D. NARAYAN: May I know the average number of the youths that took part in these camps?

DR. K. L. SHRIMALI: The number varied considerably. It varied from about 56 to somewhere near 800.

MR. DEPUTY CHAIRMAN: Give the highest and the lowest.

DR. K. L. SHRIMALI: I will have to check up the statement. This is subject to correction, but the maximum was about 809.

MR. DEPUTY CHAIRMAN: Then you ask for notice.

DR. K. L. SHRIMALI: Yes, Sir. I would like notice.

SHRI D. NARAYAN: May I know how many of these camps were organised by the Bharat Sevak Samaj?

DR. K. L. SHRIMALI: Most of these 'camps' in 1953 were under the Local Works Scheme, and they were subsidised by the Planning Commission. The Ministry of Education also gave a grant of Rs. 35,000 to the West Bengal Government for a programme of 28 Youth Camps to be held in 1953.

MR. DEPUTY CHAIRMAN: The next question.

DIAMOND AT HIRAKUD

*252. SHRI S. PANIGRAHI: Will the Minister for NATURAL RESOURCES AND SCIENTIFIC RESEARCH be pleased to state:

(a) whether diamonds are available at or near Hirakud; and

(b) whether any survey has been made there to find out the possibilities of mining diamonds?

THE DEPUTY MINISTER FOR NATURAL RESOURCES AND SCIENTIFIC RESEARCH (SHRI K. D. MALAVIYA): (a) No, Sir.

(b) Yes, Sir.

SHRI S. PANIGRAHI: What has been the result of the investigations?

SHRI K. D. MALAVIYA: According to the information obtained, some diamonds were found in the red gravelly earth collected from the bed of the Ib River which joins the Mahanadi a few miles above Sambalpur. A few pieces of diamonds were found some time back according to the information given by one Mr. Ball of the Geological Survey of India in the bed of the

River Mahanadi itself. In her course, this river traverses a wide variety of crystalline rocks and is known to cut across areas where there are basic igneous rocks. It is therefore not strange that the river may collect a few pieces in her stride.

MR. DEPUTY CHAIRMAN: The question hour is over.

WRITTEN ANSWERS TO QUESTIONS

UNPAID BILLS OF THE HINDUSTAN AIRCRAFT LTD., BANGALORE

*244. SHRI P. C. BHANJ DEO: Will the Minister for DEFENCE be pleased to state the names of the airline companies which defaulted in the payment of the bills preferred by the Hindustan Aircraft Ltd., Bangalore, in the year 1951-52?

THE DEPUTY MINISTER FOR DEFENCE (SHRI SATISH CHANDRA): The Airways Companies which defaulted in the payment of their dues, or reduced such dues, to the Hindustan Aircrai Ltd., Bangalore, are:—

1. Messrs Ambica Airlines Ltd.
2. Messrs. Jupiter Airways Ltd.
3. Messrs. Indian Overseas Airlines Ltd.
4. Messrs. Dalmia Jain Airways Ltd.
5. Messrs. Indian National Airways Ltd.

SUBSCRIPTION OF NATIONAL PLAN LOAN FROM ANDHRA

*247. SHRI PRASADARAO: Will the Minister for FINANCE be pleased to state:

(a) the total amount subscribed to National Plan loan from Andhra State up to the 31st July, 1954; and

(b) the amounts subscribed so far to this loan by cooperative credit societies and individuals in that State?

Tin: DEPUTY MINISTER FOR FINANCE (SHRI M. C. SHAH): (a) About Rs. 313 crores.

(b) The information is not available.

FOREIGN EXPERTS UNDER THE COLOMBO PLAN AND POINT FOUR PROGRAMME

124. MOULANA M. FARUQI: Will the Minister for FINANCE be pleased to state the number of foreign experts obtained so far under the Colombo Plan and the Point Four Programme and the places where they are posted and the nature of work they are doing in India?

THE MINISTER FOR FINANCE (SHRI C. D. DESHMUKH): The required information is given, in the statement attached. [See Appendix VIII, Annexure No. 91.1

ASSISTANT SUPERINTENDENTS IN THE CENTRAL SECRETARIAT

125. SHRI M. VALIULLA: Will the Minister for HOME AFFAIRS be pleased to state:

(a) the number of Assistant Superintendents in the Central Secretariat at present;

(b) out of them, how many belong to the Scheduled Castes; and

(c) what is the quota reserved for the Scheduled Castes?

THE DEPUTY MINISTER FOR HOME AFFAIRS (SHRI B. N. DATAR): (a) 661.

(b) Three.

(c) There is no definite proportion of the total strength of Assistant Superintendents reserved for members of Scheduled Castes. Twelve and a half per cent, of the vacancies filled by direct recruitment is reserved for Scheduled Castes candidates. Altogether twenty-one have so far been directly recruited in this manner including one from the Scheduled Castes.